Demend Side Management, Information Technology.

the above topics were discussed in participative sessions attended by over 1.044 delegates and addressed by 200 speaker from all over the world. Most of the companies took note of the deliberations and later had one to one sessions with foreign counterparts on the latest technologies.

the conference was not designed to draw conclusions/forward recommendations to Government of India.

.Pipeline Project

3886. DR. KRUPASINDHU BHOI: Will the PRIME MINISTER be pleased to state :

- (a) whether the Government propose to lay a pipeline between Ranchi and Paradip Port;
 - (b) if so, the details thereof;

Written Answers

- (c) whether the Government also propose to tap facilities at Rourkela and Bhubaneswar;
 - (d) if so, the details thereof;
- (e) whether any other pipeline was also laid in the eastern region;
 - (f) if so, the details thereof; and
- (g) the cost of the present pipeline to be laid between Ranchi and Paradip?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) and (g). IOC has submitted a proposal to the Govt. for 1st stage clearance for laying a product pipeline from Paradeep to Ranchi. The other details including tap-off facilities etc. of the project, will be decided based on Detailed Feasibility Study.

(e) and (f). The following petroleum product pipelines are operating in the Eastern Region :

S.No. Name of Pipeline

- 1 Guwahati-Siliguri pipeline
- 2 Barauni-Kanpur pipeline
- 3 Haldia-Barauni pipeline
- 4 Haldia-Mourigram-Rajbandh Pipeline
- 5 Digboi-Tinsukia Pipeline.

Atomic Power Plants

3887. SHRI NAWAL KISHORE RAI: JUSTICE GUMAN MAL LODHA:

Will the PRIME MINISTER be pleased to state :

(a) whether some projects were under construction during the Eighth Five Year Plan which to be completed during the axid Plan period as per the original schedule;

(b) if so, the names of such projects and their costs of construction as per the original estimate;

Written Answers

- . (c) whether their cost of construction have increased due to delay in completion;
- (d) if so, the percentage of the said cost escalation;
- (e) the projects out of the above projects which have been proposed to be completed during the Ninth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) Yes, Sir.

(b) Both the units of Kakrapar and Kaiga Atomic Power Stations and Unit 3 of Rajasthan Atomic Power Station under construction were to be completed during the VIII Plan period. Their capacity and cost details are given below:

Unit	Capacity	Original Sanctioned base Cost for 2 Units (Rs. in crores)	Cost Estimates w.r.t. price level of
KAPP-1 & 2	2X220 MWe	382.52	1979
Kaiga-1 & 2	2X220 MWe	730.72	1984
RAPP-3 & 4*	2X220 MWe	711.57	1984

- * RAPP-4 was scheduled to be completed during IX Plan.
- (c) and (d). The cost of the above projects has increased due substantially to the addition of the component of Interest During Construction (IDC) on transfer of these projects to the Nuclear Power Corporation of India Limited (NPCIL) for implementation. The other factors contributing to escalation of cost include inflation exchanges in scope of work and delay in project execution. At constant prices, the increase in basic cost (excluding IDC) is 24%, 6% and 16% respectively.
- (e) The two units of Kakrapar have been completed during the VIII Plan and the Kaiga Units-1 and 2 and Rajasthan Units-3 and 4 are expected to be completed during the IX Plan period.

Subsidy on Petroleum Products

3888. SHRI SATYAJITSINH DULIPSINH GAEKWAD SHRI RAMESH CHENNITHALA : SHRI JOACHIM BAXLA:

Will the PRIME MINISTER be pleased to state :

(a) the estimated subsidy on petroleum products product-wise for 1996-97 and how these compare to the subsidy paid during 1990-91 and 1995-96; and

(b) the steps taken by the Government to minimise the subsidy?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) The estimated amount of subsidy for 1990-91, 1995-96 and 1996-97 on petroleum products are as under:

Rs./Crore	R	s./	C	ro	re
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Product	1990-91	1995-96	1996-97
HSD	Nil	2180	8340
SKO (Domestic)	2334	4190	6350
LPG (Packed-			
Domestic)	845	1630	1950
Naphtha (Fert.)	506	640	980
FO (Fert.)	193	420	390
LSHS (Fert.)	161	140	200
Bitumen (Packed)	121	120	190
Wax	Nil	40	40
Total	4160	9360	18440

(b) The domestic prices of petroleum are so structured as to discourage inessential use, promote inter-fuel substitution and subsidise essential fuels for socio-economic reasons to vulnerable sections of the society.

Institute of Rural Management

3889. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) the number of Institutes of Rural Management in the country, State-wise; and
- (b) the number of districts selected for opening Institute of Rural Management, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) There are no institute of Rural Areas and Employment. However, there is National Institute of Rural Development at Hyderabad to meet the training needs of the personnel involved in the various facets of rural development. 25 State Institutes for training in rural development and 85 Extension Training Centres are working at State/District level to train the rural development functionaries including Panchayati Raj representatives. State-wise list of Extension Training Centres is given in the Statement attached.

(b) No proposal is under consideration for opening institute of Rural Management in the districts.

STATEMENT

List of ETCs in the States					
S.No.	Name of the State		Districts		
1	2		3 .		
1.	Andhra Pradesh	1.	Ranga Reddy		
		2.	Chittor		
		3.	Guntur		
		4.	East Godawari		
		5 .	Warangal		
2 .	Arunachal Pradesh	1.	Pasighat		
3.	Assam	1.	Jorhat		
		2.	Sibsagar		
		3.	Guwahati		
4.	Bihar	1.	Santhal Pargana		
		2.	Muzaffarpur		
		3.	Hazaribagh		
		4.	Gaya		
		5 .	Saharsa		
5 .	Gujarat	1.	Junagarh		
		2.	Dantiwada (Deesa)		
		3.	Navasari		
6.	Himachal Pradesh	1.	Shimla		
7 .	Haryana	1.	Karnal		
8.	Jammu and Kashmir	1.	R.S. Pura (Jammu)		
		2.	Srinagar		
9.	Karnataka	1.	Gulbarga		
		2.	Kolar, Gumripet		
		3.	Sirsi		
		4.	Mysore		
		5 .	Mandya		
10.	Kerala	1.	Quillon		
		2.	Trissur		
		3.	Karimban (Kannur)		
11.	Madhya Pradesh	1.	Bhopal		
		2.	Ujjain		
		3 .	Chattarpur		
		4.	Betul		
		5 .	Indore		
		6.	Gwalior		
		7 .	Chandkuri		
		8.	Jabalpur		
12.	Maharashtra	1.	Parbhani		
		2.	Jalna		
		3.	Thang		
		4.	Kolapur (Bamada)		
		5 .	Pune		